GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:101
ANSWERED ON:09.02.2017
Decentralised Distribution Generation Scheme
Diwakar Shri Rajesh Kumar;Rao Shri Rayapati Sambasiva

Will the Minister of POWER be pleased to state:

- (a) the status of rural electrification and the time-frame drawn to electrify all the villages in the country;
- (b) whether the Government is implementing the Decentralised Distribution Generation (DDG) scheme for the electrification of villages located in backward, remote and inaccessible areas including forest areas through new and renewable energy sources and if so, the details thereof including the number of villages covered under DDG scheme so far, State/UT-wise;
- (c) the funds allocated for DDG scheme out of the total funds allocated for rural electrification during the last three years and the current year;
- (d) whether the Union Government has received proposals from the State Governments with regard to electrification of villages located in the backward and inaccessible areas including the forest areas under DDG scheme; and
- (e) if so, the details of the proposals received and sanctioned and the funds released for the purpose during the last three years and the current year, State/UT-wise along with the time by which the remaining proposals are likely to be cleared?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.101 TO BE ANSWERED IN THE LOK SABHA ON 09.02.2017 REGARDING DECENTRALISED DISTRIBUTION GENERATION SCHEME.

- (a): As reported by the States, there were 18,452 un-electrified villages in the country as on 01.04.2015. Out of these, 12033 villages have been electrified as on 06.02.2017. Remaining villages are targeted to be electrified by May, 2018.
- (b) to (e): Decentralized Distributed Generation (DDG) under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is for providing electricity access to the un-electrified villages/habitations where grid connectivity is either not feasible or not cost effective including the villages located in backward, remote and inaccessible areas and forest areas. DDG can be from renewable sources such as biomass, bio-fuels, biogas, mini hydro & solar. As on 31.01.2017, 4,220 DDG projects at project cost of Rs.1354.60 crore have been sanctioned, covering 3,285 un-electrified villages in various States across the country.

There is no specific year wise dedicated allocation of funds for DDG scheme, out of the total funds allocated for rural electrification during the last three years and the current year. Funds are released based on the progress of the projects.

The State/UT-wise details of the projects sanctioned under DDG is given at Annexure-I. The funds disbursed under DDG during the last 3 years and the current year, is given at Annexure-II.

All the proposals/Detailed Project Reports (DPRs) received by Rural Electrification Corporation (REC) Ltd. for electrification of unelectrified villages including villages located in backward and inaccessible areas and forest areas have been sanctioned under DDG. No proposal is pending with REC Ltd.
